

### Recognised Trade Unions

1664. SHRI SURESH PRABHU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have any proposal to provide security to the office-bearers of the recognised trade union;

(b) if so, the type of security proposed to be provided by the amount to be spent thereon; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No, Sir.

(b) Does not arise.

(c) Security to threatened persons is provided based on threat perception in each case.

### Disinvest in Fertilizer Undertakings

1665. KUMARI SUSHILA TIRIYA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have noted a proposal to disinvest its holdings in fertilizer Public Sector Undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b). There is no specific proposal at present for disinvestment of Government equity in the Central public sector undertakings in the fertiliser sector. However, three such enterprises, namely Fertiliser & Chemicals Travancore Ltd. (FACT), National Fertilisers Ltd. (NFL) and Madras Fertilisers Ltd. (MFL) have been included in the list referred by the Government to the Disinvestment Commission for consideration under the terms and conditions of the Commission.

### Challan of Vehicles

1666. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Traffic Police in Delhi are not challaning the trucks, redline/blueline/chartered buses for violating the traffic rules and provisions of the Motor Vehicles Act;

(b) if not, the number of trucks, redline/blueline and chartered buses challaned in the last three years; and

(c) the number of challans still pending in the courts giving the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). No, Sir. The number of trucks, etc. challaned by

the Delhi Police during the last three years is as follows:-

Year	Trucks	Redline buses	Blueline & private buses
1993	4,46,871	93,822	41,104
1994	6,48,006	86,617	82,611
1995	4,02,282	84,027	63,427
1996 (Upto 31.10.96)	5,15,584	1,11,509	64,254

(c) The number of challans pending in the courts is as follows :-

Year	Challans Pending in the courts
1993	1,79,611
1994	2,20,723
1995	1,88,209
1996(Upto 31.10.96)	99,462

Factors such as non-servicing of summons to the accused persons and non-appearance of the accused persons particularly hailing from outside Delhi are mainly responsible for delay in disposal of the challans.

### Vacant Reserved Posts

1667. SHRI ANANTH KUMAR : Will the Minister of FOOD be pleased to state :

(a) the Branches of Food Corporation of India and Central Warehousing Corporation at present in Karnataka, Location-wise;

(b) the number of reserved posts lying vacant in these Branches as on date;

(c) the steps being taken to fill up these posts; and

(d) the time by which these posts are likely to be filled up?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The details of the Branches of the Food Corporation of India and Central Warehousing Corporation in Karnataka state are contained in the Statement enclosed.

(b) There are no reserved posts lying vacant in Karnataka Branches of the Central Warehousing Corporation. So far as Food Corporation of India is concerned, Karnataka region is reckoned for the purpose of assessment of vacancies only in Cat. III & IV. The